

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 653
TO BE ANSWERED ON 19.07.2017**

PARTICIPATION OF PRIVATE AGENCIES IN SKILL DEVELOPMENT PROGRAMMES

653. SHRI CHARANJEET SINGH RORI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the total number of private agencies involved in skill development programmes for providing training to beneficiaries for the last three years;
- (b) whether the number of beneficiaries are less than the expected level;
- (c) if so, whether the Government has also analysed the reasons for lesser response for the training programmes under skill development; and
- (d) if so, the details thereof and the corrective action that have been taken by the Government in this regard?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) National Skill Development Corporation (NSDC), public-private partnership entity, under the Ministry of Skill Development and Entrepreneurship is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for providing skills training to the prospective youth of the country.

Under the PMKVY 2015-16, trainings were conducted by multiple Training Providers/Training Centers including private or non-governmental organizations. The accreditation and affiliation of these Training Providers/Training Centers were done by respective Sector Skill Councils (SSCs). About 13,000 Training Centres were involved under PMKVY 2015-16 for imparting skill training. Under PMKVY 2016-20, all the TPs have to mandatorily go through SMART for their accreditation and affiliation for allocation of targets. As on 17th July 2017, targets have been allocated to 3365 Training Centers.

(b) to (d) After successful implementation of PMKVY during 2015-16, Government has modified its guidelines to make it more effective, transparent and beneficiary oriented. The scheme has targeted to provide skilling to one crore people (60 lakh under Fresh Training and 40 lakh under RPL) with an outlay of Rs.12,000 crore over four years (2016-2020).

The modified scheme has lots of new features such as NSQF based quality assurance framework, alignment with common norms, market relevant training programmes, recognition of prior learning, curriculum alignment, national certification, employable skills, placements etc. Also, the focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/ Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Various IT measures such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate, SMART portal based Accreditation & Affiliation of TCs etc have been ensured for promoting transparency and accountability. Additionally, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).

There is no reduction in response for training programme under Skill Development.
